

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.176/230/HDB/2017
NAME OF THE COMPANY	Indus International Schools Pvt Ltd
NAME OF THE TRANSFEROR	Indus International Schools Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prahastha M.	Advocate	prahastha.m@ tatualegal.com (9925440902)	Prahastha

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Applicant even though there was a mention made in the Court to pre-pone, as there is an urgency in this matter.

Post the case on 21.11.2017.

Member (T)

Bm

Member (J)